

THE HIGH COURT OF KERALA

Kochi – 682031
Dated – 17.05.2014

PROCEEDINGS

Judicial Department – Filling up the Vacancy of Assistant Director, Kerala Judicial Academy, High Court of Kerala– Orders issued.

Read :- High Court Order No. 59 /2014 dated 16-05-2014

ORDER NO. B1- 59/2014

Shri.Rajesh G, Judicial First Class Magistrate, Perumbavoor who is under order of transfer as Judicial First Class Magistrate – I., Kozhikode as per High Court proceedings no. 59/2014(3) dated 29/04/2014 is posted as Assistant Director, Kerala Judicial Academy, High Court of Kerala Ernakulam. He will hand over the charge of his office to the Judicial First Class Magistrate, Kothamangalam and take charge as Assistant Director, Kerala Judicial Academy.

The Judicial First Class Magistrate, Kothamangalam will hold the additional charge of Judicial First Class Magistrate, Perumbavoor until further orders.

(By Order)


N. Anil Kumar

Registrar(Subordinate Judiciary)


To

- The Accountant General (A&E) Kerala, Thiruvananthapuram(2 copies)
- The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
- The Principal Secretary to Government, Home (C) Department,
Thiruvananthapuram (with C/L)
- The Director of Public Relations, Thiruvananthapuram.
- The Director and Addl. Director of Kerala Judicial Academy.
- The Member Secretary, Kerala State Legal Services Authority, Ernakulam.
- The District Judges and Chief Judicial Magistrates of the 14 Districts.
- The Officers and courts concerned.
- The Private Secretary to the Hon'ble the Chief Justice, High Court.
- The Public Relations Officer, High Court.
- The Confidential Assistants to the Registrars, High Court.
- The B2, B3, B4, B5, C1, C3, D2 , E1 & I1 seats , High Court.
- The Administrative Records Section, High Court (2 copies)
- The Kerala Judicial Academy, High Court.

Copy submitted to :

The Honourable the Judges.